

(31)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1386/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Ericsson India Private Limited
V/s.
Reliance Telecom Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mr. U.K. Chaudhary - Sr. Counsel		
	Mr. Ameet Naik		
	Mr. Abhishek Kale		
	Mr. Deepak Deshmukh		
	Mr. Jahan Chokshi		
	1/b Naik Naik & Co.		
	for the Respondent		



Zal Andharujine
Rohan Radhakrishna
Hormuz Mehta
1/b J. Sagar Associates

for JLF led by SBI

1)	David Kambata - Sr. Counsel		
2)	Nilata Shah - Advocate		
3)	Ashwin Ankhad - Sr. Counsel		
4)	Anil Kher - Advocate		
5)	Pheroze - Advocate		
6)	Kunal - Advocate		





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ORDER
CP NO. 1386/ I&BP/NCLT/MB/MAH/2017

Part heard. List this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)